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Dated 21/11/94

The matter taken out
from s-o-list.

Fix matter for final hearing
at Nagpur sitting commencing
from 5/12/94.

Issue notice to parties.

Notices are sent
to Adv. for applicant
& Rsp. on 22.11.94

W

[Signature]
21/11/94
Jy. Registrar

14.12.1994.

Camp: Nagpur.

Shri M.M. Sudome, Counsel
for the applicant, states that the
present case has become infructuous
and he does not wish to proceed
with the case.

Smt. Indira Bodade, Counsel
for the Respondents.

The case is dismissed for
want of prosecution.

[Signature]

(M. R. KOLHATKAR)
MEMBER(A)

[Signature]
(M. S. DESHPANDE)
VICE-CHAIRMAN.

Order/Judgement despatched
to Applicant/Respondent(s)
on 30/12/94

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9/1/95